

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)Diary No(s).24505/2023

(Arising out of impugned final judgment and order dated 15-06-2023
in WPA(P) No.301/2023 passed by the High Court at Calcutta)

THE STATE OF WEST BENGAL & ORS.

Petitioner(s)

VERSUS

SUVENDU ADHIKARI & ORS.

Respondent(s)

With

Diary No(s).24506/2023Diary No(s).24509/2023Diary No(s).24510/2023

Date : 19-06-2023 These petitions were MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE M.M. SUNDRESH
(VACATION BENCH)For Petitioner(s) Ms. Meenakshi Arora, Sr.Adv.(Mentioned by)
Mr. Sunil Fernandes, Adv.(Mentioned by)
Mr. Srisatya Mohanty, Adv.
Mr. Bhanu Mishra, Adv.
Ms. Astha Sharma, Adv.
Mr. Kunal Chatterjee, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 20.06.2023, subject to curing of defects, if any.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR(PREETHI T.C.)
COURT MASTER (NSH)